

BEFORE THE SUPREME COURT SPECIAL LOK ADALAT

PROCEEDING IN

CIVIL APPEAL NO(S).6303/2025

GEETA DEVI

APPELLANT(S)

VERSUS

NATIONAL INSURANCE COMPANY LTD. & ANR.

RESPONDENT(S)

Date : 22-08-2026

**CORAM : HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE SANJEEV SACHDEVA
DR. (MS.) MONIKA GUSAIN, SENIOR ADVOCATE
SHRI NEERAJ SHEKHAR, ADVOCATE-ON-RECORD
SHRI DHRUV GAUTAM, ADVOCATE-ON-RECORD**

**For Appellant(s) : Mr. Mansoor Ali, AOR
Mr. P.N.Mishra, Adv.
Mr. Naushad Ali, Adv.**

**For Respondent(s) : M/S. Manoj Swarup And Co., AOR
Mr. S.K.Ray, Adv.
Ms. Neetika Chaturvedi, Adv.
Mr. Chetan Sharma, Adv.**

**As the quantum of compensation settled is only
Rs.4,00,000/-, we are not satisfied with the settlement.**

Hence, the matter is referred back to the Court.

**(B. LAKSHMI MANIKYA VALLI)
COURT MASTER (SH)**

**(DIVYA BABBAR)
COURT MASTER (NSH)**